

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 & I.A. No. 397 of 2013

Dated : 19th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

North Municipal Corporation of Delhi ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.P. Agarwal
Mr. Ujjwal Kumar Jha

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

Mr. Kaushik Laik and
Mr. Alok Shankar for R-2

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-3 & R-4

ORDER

We have heard the learned counsel for the State Commission.

The Distribution Licensees are directed to file an affidavit regarding the status of billing the street lighting on the basis of meter reading and the status of meters provided on the street lighting.

Post the matter for further hearing on **2nd July, 2014.**

In the meantime, written submissions in the matter be filed by both the parties after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member